

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/54875/2025 ADMLS/8/2025	JALDHI OVERSEAS PTE LTD., VS MV THE PATRON (IMO NO. 9481439)	SASWAT KUMAR ACHARYA VS	// (//
2	D-ARBP/51990/2025 ARBP/116/2025	SANDHYA RANI SETHI VS TATA PROJECT LTD.,KHURDA	TAPAN KUMAR KAMILA VS	// (//
3	D-BLAPL/40057/2025 BLAPL/13800/2025	GORILA LAXMINARAYANA RAO @ GORILA NAVEEN @ G.NAVEEN VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /361 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000730/2025
4	D-BLAPL/39982/2025 BLAPL/13801/2025	LUCKY SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /250 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0001229/2025
5	D-BLAPL/40081/2025 BLAPL/13802/2025	BUDHURAM PRADHAN @ BHAGUDU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /177 /2025 DISTRICT AND SESSIONS JUDGE,DEOGHUR ST/0000061/2025
6	D-BLAPL/40069/2025 BLAPL/13803/2025	MANORANJAN PATRA @ KANHA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000143/2025
7	D-BLAPL/40090/2025 BLAPL/13804/2025	HARI PRASAD DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	ANGUL TOWN /1153 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000036/2025
8	D-BLAPL/40099/2025 BLAPL/13805/2025	MAIKEL KATERIA @ KATRIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DORAGUDA PS /47 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000017/2025
9	D-BLAPL/40071/2025 BLAPL/13806/2025	ABHISEK BHAGAT @ ABHISHEK BHAGAT VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000103/2025
10	D-BLAPL/40108/2025 BLAPL/13807/2025	MUNA MIRDHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /98 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000887/2024
11	D-BLAPL/40109/2025 BLAPL/13808/2025	MANAS SAHU @ MANASH RANJAN SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /255 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(B GR/0000678/2025

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12	D-BLAPL/40133/2025 BLAPL/13809/2025	SHAIK ZAFAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000009/2025
13	D-BLAPL/40129/2025 BLAPL/13810/2025	RAJENDRA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	INDUSTRIAL ESTATE PS /247 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor) TR/0000121/2025
14	D-BLAPL/40165/2025 BLAPL/13811/2025	JITENDRA MALLICK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000022/2025
15	D-BLAPL/40175/2025 BLAPL/13812/2025	DIBAKAR PARMANIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	ROURKELA CYBER P.S. /20 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar) GR/0002581/2025
16	D-BLAPL/40180/2025 BLAPL/13813/2025	DIPU @ RAKESH KUMAR PATRA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	NISCHINTAKOILI /166 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000333/2025
17	D-BLAPL/39532/2025 BLAPL/13814/2025	NIROJ KUMAR BARDHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /107 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000760/2025
18	D-BLAPL/34439/2025 BLAPL/13815/2025	DURGESH KUMAR MEENA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	//0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000016/2025
19	D-BLAPL/39012/2025 BLAPL/13816/2025	GAYANA @ GANESH NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /289 /2022 SPECIAL JUDGE, SUNDARGARH(Sundar) Spl/0000143/2022
20	D-BLAPL/39987/2025 BLAPL/13817/2025	PURNABASI NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /4 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000039/2025
21	D-BLAPL/39403/2025 BLAPL/13818/2025	BICKY @ ABHINASH SAHOO @ ABINASH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANAPUR P.S. /179 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh) GR/0000266/2025
22	D-BLAPL/39757/2025 BLAPL/13819/2025	RUPDHAR GOUDA @ RUKDHAR VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BORIGUMMA /113 /2025 DISTRICT & SESIONS JUDGE,JEYPORE(CT/0000114/2025
23	D-BLAPL/39747/2025	RAJENDRA PASWAN	DEBASNAN DAS	BARBIL /39 /2025

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	BLAPL/13820/2025	VS STATE OF ODISHA	VS	A.D.J.,CHAMPUA(Kendujhar) ST/0000118/2025
24	D-BLAPL/39848/2025 BLAPL/13821/2025	GANESH KUMAR KHANDAI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BOLAGARH P.S. /263 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000915/2025
25	D-BLAPL/39960/2025 BLAPL/13822/2025	MADHAB PATIKA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAMANAGUDA /51 /2025 A.D.J., GUNUPUR(Rayagada) CT/0000041/2025
26	D-BLAPL/39967/2025 BLAPL/13823/2025	DEBASISH MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GUNUPUR /22 /2025 A.D.J., GUNUPUR(Rayagada) CT/0000009/2025
27	D-BLAPL/39734/2025 BLAPL/13824/2025	SAMBHU PRASAD MEHER VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000006/2025
28	D-BLAPL/40044/2025 BLAPL/13825/2025	AMAR PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	MARINE PENTHAKATA /85 /2025 J.M.F.C. (II), PURI(Puri) GR/0000726/2025
29	D-BLAPL/40049/2025 BLAPL/13826/2025	SUSHANTA @ SUSANTA KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHETRARAJPUR /313 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003012/2025
30	D-BLAPL/40143/2025 BLAPL/13827/2025	BRUSABHANU SINGH VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BHEDEN /32 /2025 A.D.J.,BARGARH(Bargarh) CT/0000084/2025
31	D-BLAPL/40128/2025 BLAPL/13828/2025	JABAR KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BARAMBA /377 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000495/2025
32	D-BLAPL/40125/2025 BLAPL/13829/2025	MAHENDRA NANDLAL MAKWANA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024
33	D-BLAPL/40144/2025 BLAPL/13830/2025	JALARSAN PRADHAN VS STATE OF ODISHA	AUROBINDA SAHOO VS	REAMAL /291 /2025 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000026/2025
34	D-BLAPL/40149/2025 BLAPL/13831/2025	DAMODAR NAIK VS	SANTOSH KUMAR MAHANTY VS	PATTAPUR (DIGAPAHANDI) /514 /2025 NYAYADHIKARI G.N. /J.M.F.C,SANAKH

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35	D-BLAPL/40151/2025 BLAPL/13832/2025	STATE OF ODISHA SUBRAT KARMI VS	BISWAJIT RANJAN TRIPATHY VS	GR/0000497/2025 BOUDH /183 /2019 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000079/2019
36	D-BLAPL/40164/2025 BLAPL/13833/2025	STATE OF ODISHA DUSHASAN MALLICK VS	SUSANTA KUMAR LENKA VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000022/2025
37	D-BLAPL/40247/2025 BLAPL/13834/2025	STATE OF ODISHA NANDA @ BIJAY RAO VS	BISWAJIT PASAYAT VS	MALGODOWN /176 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000625/2025
38	D-BLAPL/39954/2025 BLAPL/13835/2025	STATE OF ODISHA RAMAMANI JENA VS	SAMBHU CHARAN NATH SHARMA VS	TIHIDI /349 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0002470/2025
39	D-BLAPL/40072/2025 BLAPL/13836/2025	STATE OF ODISHA DANANA GANESH @ D. GANESH VS	ASHOK DAS VS	PARLAKHEMUNDI /361 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000730/2025
40	D-BLAPL/40196/2025 BLAPL/13837/2025	STATE OF ODISHA SANATAN PRADHAN VS	BISWA RANJAN DAS VS	/ /0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000010/2025
41	D-BLAPL/40075/2025 BLAPL/13838/2025	STATE OF ODISHA SANJAY DEHURY VS	PRAJIT KUMAR PRADHAN VS	NAKTIDEUL /235 /2025 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000771/2025
42	D-BLAPL/40076/2025 BLAPL/13839/2025	STATE OF ODISHA SALKHAN SOREN VS	DEBASIS SAHOO VS	GHATAGAON /317 /2025 A.D.J.,KEONJHAR(Kendujhar) ST/0000014/2025
43	D-BLAPL/40115/2025 BLAPL/13840/2025	STATE OF ODISHA PRAKASH KUMAR SWAIN @ FUNU VS	ROHIT RANJAN RAY VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000143/2025
44	D-BLAPL/40227/2025 BLAPL/13841/2025	STATE OF ODISHA PRIYA RANJAN MOHAPATRA VS	SATYA RANJAN MULIA VS	JAGATPUR /729 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001864/2025
45	D-BLAPL/40117/2025 BLAPL/13842/2025	STATE OF ODISHA DEEPAK MAHAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /187 /2025 J.M.F.C.,REAMAL(Debagarh) CT/0000374/2025

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46	D-BLAPL/40121/2025 BLAPL/13843/2025	BHARAT GARADIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	K.SINGHPUR /35 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000018/2025
47	D-BLAPL/40138/2025 BLAPL/13844/2025	SANJEEB PUROHIT VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// DISTRICT & SESSIONS JUDGE,SAMBAL TR/0000139/2025
48	D-BLAPL/40230/2025 BLAPL/13845/2025	DHANESWAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /448 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000120/2025
49	D-BLAPL/40191/2025 BLAPL/13846/2025	RITA PATRA VS STATE OF ODISHA	PRINCE PATNAIK VS	DHENKANAL SADAR /653 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001182/2025
50	D-BLAPL/40224/2025 BLAPL/13847/2025	PINTU GOUDA @ PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /520 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001846/2025
51	D-BLAPL/39981/2025 BLAPL/13848/2025	TUMBESWAR RANA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /148 /2022 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000045/2022
52	D-CMP/53254/2025 CMP/2109/2025	PABIN SABAR @ POBINA SOBORO VS STATE OF ODISHA	P. V. BALAKRISHNA VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000017/2024
53	D-CMP/53763/2025 CMP/2110/2025	M/S. NAURATANDAS AND CO. PVT. LTD., WEST BENGAL VS M/S. NATIONAL ALUMINIUM CO. LTD.,KHURDA	PRASANTA KUMAR JENA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh EC/0000031/2001
54	D-CMP/54079/2025 CMP/2111/2025	SANKARSAN KAR VS NABIN KUMAR MISHRA	PRABIN DAS VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar CMA/0000035/2018
55	D-CONTC/51657/2025 CONTC/6346/2025	SANTOSH KUMAR PALAI VS DR.N.THIRUMALA NAIK,IAS,SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT,ODISHA	ADV. VS	// ()
56	D-CONTC/51871/2025 CONTC/6347/2025	NAMITA BEHERA VS KARNADEV SAMADDAR, OAS, SUB COLLECTOR,NAYAGARH	ADV VS	// ()
57	D-CONTC/52323/2025	ASWEENI KUMAR DASH	SUBHASREE MOHANTY	//

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	CONTC/6348/2025	VS	VS	0
		BIBHUTI BHUSAN NAYAK, IAS, COLLECTOR CUM C.E.O OF ZILLA PARISHAD,BOUDH		//
58	D-CONTC/52440/2025	JATINDRA KUMAR DANDIA	ADV.	//
	CONTC/6349/2025	VS	VS	0
		ARVIND AGRAWAL, IAS,COMMISSIONER-CUM- SECRETARY TO GOVT OF ODISHA., HIGHER EDUCATION DEPARTMENT		//
59	D-CONTC/52454/2025	SUJAT KUMAR NAYAK	ADV.	//
	CONTC/6350/2025	VS	VS	0
		SANJEEB KUMAR MISHRA, IAS,PRINCIPAL SECRETARY, FINANCE DEPARTMENT,ODISHA		//
60	D-CONTC/52462/2025	SHIVANANDA ROUSTRAY	ADV.	//
	CONTC/6351/2025	VS	VS	0
		SANJEEB KUMAR MISHRA, IAS,PRINCIPAL SECRETARY, FINANCE DEPARTMENT,ODISHA		//
61	D-CONTC/52466/2025	AMBIKA PRASAD PADHY	ADV.	//
	CONTC/6352/2025	VS	VS	0
		SANJEEB KUMAR MISHRA, IAS,PRINCIPAL SECRETARY, FINANCE DEPARTMENT, ODISHA		//
62	D-CONTC/52474/2025	PANKAJ KUMAR SUKLA	ADV.	//
	CONTC/6353/2025	VS	VS	0
		SANJEEB KUMAR MISHRA, IAS,PRINCIPAL SECRETARY,FINANCE DEPARTMENT,ODISHA		//
63	D-CONTC/52581/2025	PREMARAJ PRADHAN	ADV.	//
	CONTC/6354/2025	VS	VS	0
		BIRENDRA KORKORA, IAS,PRINCIPAL SECY., DEPT. OF HIGHER EDUCATION,ODISHA		//
64	D-CONTC/52588/2025	MINATEE KUMAREE DEVI	ADV.	//
	CONTC/6355/2025	VS	VS	0
		BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//
65	D-CONTC/52962/2025	NARENDRA NATH SATAPATHY	ADV,	//
	CONTC/6356/2025	VS	VS	0
		ARVIND AGRAWAL, IAS,COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT		//
66	D-CONTC/53888/2025	PRAVAT KUMAR PATRA	ADV.	//
	CONTC/6357/2025	VS	VS	0
		ARVIND AGRAWAL, I.A.S.COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT		//
67	D-CONTC/53894/2025	SOUDAMINI @ SAUDAMINI PUSPALAK	SANGRAM JENA	//
	CONTC/6358/2025	VS	VS	0
		ARVIND AGRAWAL, I.A.S.COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT		//
68	D-CONTC/52397/2025	MAHESWAR JENA	ADV.	//
	CONTC/6359/2025	VS	VS	0

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69	D-CONTC/53162/2025 CONTC/6360/2025	PRIYABRATA DAS, OAS-1 (A) TAHASILDAR AND EXECUTIVE MAGISTRATE, BASUDEVPUR SANJIB RATH @ SANJIB KUMAR RATH VS MRUTYUNJAYA TRIPATHY, TAHASILDAR,BHUBANESWAR	RABINDRA KUMAR ROUTARAY VS	// // ()
70	D-CONTC/53165/2025 CONTC/6361/2025	SANJIB RATH @ SANJIB KUMAR RATH VS MRUTYUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR	RABINDRA KUMAR ROUTARAY VS	// // ()
71	D-CONTC/53805/2025 CONTC/6362/2025	MINATI KUMARI KAR VS DR. N.THURUMALLA NAIK, I.A.S COMMNR. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT.	SWOYAM PRABHU JENA VS	// // ()
72	D-CONTC/53905/2025 CONTC/6363/2025	SUSIL KUMAR BEHERA VS ASWATHY S., ADDITIONALCHIEF SECRETARY, HEALTH AND FAMILY WELFARE DEPT.	ADV VS	// // ()
73	D-CONTC/51677/2025 CONTC/6364/2025	RAMKRUSHNA SENAPATI VS SACHIDANANDA NAYAK,OAS (S),REGISTRAR, BERHAMPUR UNIVERSITY	ADV. VS	// // ()
74	D-CONTC/52212/2025 CONTC/6365/2025	PRAKASH CHANDRA BARIK VS CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT,ODISHA	ADV. VS	// // ()
75	D-CONTC/52245/2025 CONTC/6366/2025	VENKATESH KUMAR DHAL VS PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, MAYURBHANJ	ADV. VS	// // ()
76	D-CONTC/52263/2025 CONTC/6367/2025	RITA DEVI VS ARVIND AGARWAL, IAS,COMMISSIONER-CUM- SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA	ADV. VS	// // ()
77	D-CONTC/52305/2025 CONTC/6368/2025	KAILASH CHANDRA MAHAPATRA VS THIRUMALA NAIK N, IAS, COMMISSIONER-CUM- SECY. TO GOVT. OF ODISHA, SCHOOL AND MASS EDUCATION DEPT.	SANGRAM JENA VS	// // ()
78	D-CONTC/52340/2025 CONTC/6369/2025	SUBRAMANYAM SRIRAM VS ASHUTOSH KULKARNI, IAS, COLLECTOR,RAYAGADA	MOHAMMED RIAZ VS	// // ()
79	D-CRLA/39086/2025 CRLA/1468/2025	BINOD JAYAPURIA@BINOD JAYPURIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /153 /2014 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000069/2014

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80	D-CRLA/39624/2025 CRLA/1469/2025	NARESH JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	PURI SADAR /150 /2023 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000055/2023
81	D-CRLA/39626/2025 CRLA/1470/2025	DILLIP KUMAR SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /192 /2019 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000020/2020
82	D-CRLA/39942/2025 CRLA/1471/2025	NRUPATI@NURU NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /186 /2022 A.D.J.,DHENKANAL(Dhenkanal) CT/0000175/2022
83	D-CRLA/39003/2025 CRLA/1472/2025	KRISHNA PRASAD GUPTA VS STATE OF ODISHA	PRONOY MOHANTY VS	BIRMAHARAJPUR /133 /2021 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000010/2021
84	D-CRLA/36352/2025 CRLA/1473/2025	KALPATARU SAHOO VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	SALIPUR /130 /2003 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) ST/0000069/2004
85	D-CRLMC/39008/2025 CRLMC/5662/2025	BADAL KUMAR DIGAL VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /374 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000247/2025
86	D-CRLMC/39432/2025 CRLMC/5663/2025	GYANARANJAN@JNANARANJAN NAYAK VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	PATTAMUNDAI /459 /2021 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000459/2021
87	D-CRLMC/39576/2025 CRLMC/5664/2025	RADHAKANTA KABIR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JUNAGARH /300 /2025 J.M.F.C.,JUNAGARH(Kalahandi) CT/0000297/2025
88	D-CRLMC/39620/2025 CRLMC/5665/2025	SWOGAT RAJDARSHI @ SWAGAT VS STATE OF ODISHA	SATYABRATA DASH VS	KHARABEL NAGAR P.S. /244 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000853/2023
89	D-CRLMC/39631/2025 CRLMC/5666/2025	HIMANSU DAS @ HEMA @ HIMANSU SEKHAR DAS @ HIMANSHU DAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	Bamapada (Industrial Area) /170 /2013 S.D.J.M.,BALASORE(Baleshwar) CT/0002182/2013
90	D-CRLMC/39635/2025 CRLMC/5667/2025	MANJULATA JENA @ NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /47 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH CRMC/0000108/2025
91	D-CRLMC/40106/2025	HEMANTA HANS	JAGABANDHU SAHU	PADAMPUR /49 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/5668/2025	VS STATE OF ODISHA	VS	A.D.J.,PADAMPUR(Bargarh) Spl/000009/2025
92	D-CRLMC/39842/2025 CRLMC/5669/2025	SHABANA PERWIN VS STATE OF ODISHA	SAMIR KUMAR MISHRA (SR. ADV.) VS	Bamapada (Industrial Area) /79 /2012 C.J.M.,BALASORE(Baleshwar) ST/000026/2013
93	D-CRLMC/40334/2025 CRLMC/5670/2025	SUJATA BARAL VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	KUMBHARAPARA /92 /2021 J.M.F.C.,PURI(Puri) GR/0001050/2021
94	D-CRLREV/39689/2025 CRLREV/1126/2025	SHRABANI PRIYADARSHINI MALLA@BEURA VS PRAVANJAN BEURA	SAMVIT MOHANTY VS	//0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/000027/2025
95	D-CRLREV/39881/2025 CRLREV/1127/2025	OHID KHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	DHAMNAGAR /409 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak) MIS.CASE/0000128/2025
96	D-CRLREV/39940/2025 CRLREV/1128/2025	PRAFULLA@ PRAFULLA KUMAR MAHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /72 /2017 A.D.J.,ODAGAON(Nayagarh) CRA/0000001/2024
97	D-CRP/53587/2025 CRP/57/2025	PANKAJINI PATRA VS ATASI KUMARI SWAIN	AMIT PRASAD BOSE VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000137/2025
98	D-JCRLA/40530/2025 JCRLA/261/2025	ANAM NAIK VS STATE OF ODISHA	ADV. VS	ANGUL TOWN /95 /2016 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000185/2017
99	D-JCRLA/40533/2025 JCRLA/262/2025	ANJAN SETHI VS STATE OF ODISHA	ADV. VS	KISHORENAGAR (ANUGUL) /169 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000096/2022
100	D-JCRLA/40536/2025 JCRLA/263/2025	CHANDAN MAJHI VS STATE OF ODISHA	ADV. VS	INDUASTRIAL,NISA /9 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000002/2024
101	D-JCRLA/40543/2025 JCRLA/264/2025	CHAUBAN PRADHAN VS STATE OF ODISHA	ADV. VS	BANTALA /345 /2022 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000087/2022
102	D-JCRLA/40549/2025 JCRLA/265/2025	DILESWAR BEHERA VS	ADV. VS	RENGALI DAM SITE /173 /2020 AD-HOC A.D.J.(FTSC),ANGUL(Anugul)

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103	D-JCRLA/40553/2025 JCRLA/266/2025	STATE OF ODISHA HADI @ HADIBANDHU NAIK VS HOME (STATE)	ADV. VS	Spl/0000084/2020 ANGUL TOWN /382 /2019 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000031/2019
104	D-JCRLA/40555/2025 JCRLA/267/2025	MAKU GAGARAI VS STATE OF ODISHA	ADV. VS	TALCHER TOWN /737 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000084/2023
105	D-JCRLA/40558/2025 JCRLA/268/2025	RANJIT BARIK VS STATE OF ODISHA	ADV. VS	BANTALA /73 /2022 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000018/2022
106	D-JCRLA/40564/2025 JCRLA/269/2025	SAUNA SOREN VS STATE OF ODISHA	ADV. VS	NALCO /176 /2022 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000080/2022
107	D-JCRLA/40567/2025 JCRLA/270/2025	UDAYA NAIK VS STATE OF ODISHA	ADV. VS	PALLAHARA /184 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000042/2024
108	D-JCRLA/40578/2025 JCRLA/271/2025	BADAL SING VS STATE OF ODISHA	ADV. VS	REMUNA /3 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000002/2025
109	D-JCRLA/40581/2025 JCRLA/272/2025	SUKANTI BHUE VS HOME (STATE)	ADV. VS	SOHELLA /132 /2019 A.D.J.,PADAMPUR(Bargarh) CT/0000003/2020
110	D-JCRLA/40584/2025 JCRLA/273/2025	BHUA @ BUDHIA BINDHANI VS STATE OF ODISHA	ADV. VS	CDA-II /95 /2022 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000123/2022
111	D-JCRLA/40587/2025 JCRLA/274/2025	M. KOUSER VS STATE OF ODISHA	ADV. VS	//0 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP 2(A)CC/0000009/2025
112	D-JCRLA/40590/2025 JCRLA/275/2025	M. METHUNRAJ VS STATE OF ODISHA	ADV. VS	//0 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP 2(A)CC/0000009/2025
113	D-LAA/42602/2025 LAA/76/2025	DULANA BEHERA VS THE COLLECTOR, JAGATSINGHPUR	KISHORE KUMAR JENA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap LAR/0000199/2003

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-MATA/53418/2025 MATA/497/2025	ASARPI SAHU VS MANORANJAN @ KODANDADHARA SAHU	AKSHAYA KUMAR MOHAPATRA VS	// JUDGE, FAMILY COURT, BARGARH(Ba Mat/0000106/2022
115	D-MATA/53584/2025 MATA/498/2025	PRIYADARSHINI PUROHIT VS SANKATMOCHAN NAYAK	ANWAR HUSSEN VS	// JUDGE FAMILY COURT,ROURKELA(Sur CP/0000166/2023
116	D-MATA/53675/2025 MATA/499/2025	DEBASISH NAYAK VS INDIRA PRIYADARSHINEE	PRAVASH CHANDRA JENA VS	// JUDGE,FAMILY COURT,JAGATSINGPU CP/0000118/2021
117	D-RPFAM/54573/2025 RPFAM/418/2025	BEBI@ INDULATA BEHERA VS RAMACHANDRA BEHERA	DIPTI RANJAN MOHAPATRA VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000046/2023
118	D-RPFAM/53962/2025 RPFAM/419/2025	PALLABI PRITI PADMA DWIVEDY VS ALOK DASH	BASUDEV MISHRA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000034/2024
119	D-TRP(C)/53733/2025 TRP(C)/463/2025	LIPA SAHOO VS BHAGYADHAR PRUSTY	APARESH BHOI VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000164/2025
120	D-TRP(C)/53813/2025 TRP(C)/464/2025	SIDHIPRADA RATH VS ABHISEK MISHRA PATTYOSI	RAJIB LOCHAN PATTNAIK VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000087/2025
121	D-WA/52972/2025 WA/1998/2025	STATE OF ODISHA VS KHIROD CHANDRA MOHANTA	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
122	D-WA/53358/2025 WA/1999/2025	TAHASILDAR, BHUBANESWAR VS KUNI @ KUNILATA JENA	AJODHYA RANJAN DASH,A.G.A VS	// () //
123	D-WA/53360/2025 WA/2000/2025	TAHASILDAR, BHUBANESWAR VS JYOTIRMAYEE SAHU	AJODHYA RANJAN DASH,A.G.A VS	// () //
124	D-WA/53412/2025 WA/2001/2025	STATE OF ODISHA VS PITABASH GOCHHAYAT	SASWAT DAS,A.G.A VS	// () //
125	D-WA/53440/2025	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	//

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	WA/2002/2025	VS NRUSINGHA CHARAN PRADHAN	VS	0 //
126	D-WA/53796/2025 WA/2003/2025	PRATAP SARKAR VS BRANCH MANAGER, BANK OF BARODA, KENDRAPARA	MADHUSMITA KANUNGO VS	// 0 //
127	D-WA/53438/2025 WA/2004/2025	STATE OF ODISHA VS LAXMIDHAR PATTANAYAK	SANJIB SWAIN,A.G.A VS	// 0 //
128	D-WA/53439/2025 WA/2005/2025	STATE OF ODISHA VS KAILASH CHANDRA NAYAK	SUMAN PATTANAYAK,A.G.A VS	// 0 //
129	D-WP(C)/51960/2025 WP(C)/37426/2025	SANJEEB KUMAR SAHOO VS CHAIRMAN, GIRD CORPORATION OF ODISHA LTD., BHUBANESWAR	RAMA CHANDRA JENA VS	// 0 //
130	D-WP(C)/51953/2025 WP(C)/37427/2025	MAGUNI CHARAN SAMAL VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
131	D-WP(C)/51948/2025 WP(C)/37428/2025	KHETRABASI BHOLA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
132	D-WP(C)/51947/2025 WP(C)/37429/2025	NIPA RAJI MINZ VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
133	D-WP(C)/51059/2025 WP(C)/37430/2025	JAGANNATH KANDI VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
134	D-WP(C)/51080/2025 WP(C)/37431/2025	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	// 0 //
135	D-WP(C)/51084/2025 WP(C)/37432/2025	ARNAPURNA MAJHI VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	// 0 //
136	D-WP(C)/51234/2025 WP(C)/37433/2025	PRATIBHA MOHANTY VS	SUKANTA KUMAR NAYAK (2) VS	// 0

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137	D-WP(C)/51242/2025 WP(C)/37434/2025	STATE OF ODISHA GIRISH KANTA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// // 0 //
138	D-WP(C)/51251/2025 WP(C)/37435/2025	MANAS RANJAN PRADHAN VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //
139	D-WP(C)/53475/2025 WP(C)/37436/2025	M/S KUMAR BISWAL VS ADDITIONAL STATE TAX OFFICER, ANGUL	KAJAL SAHOO VS	// 0 //
140	D-WP(C)/52002/2025 WP(C)/37437/2025	RANJITA KUMAR PANDA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
141	D-WP(C)/52005/2025 WP(C)/37438/2025	RINA SHADANGI @ MOHAPATRA VS COLLECTOR, BHUBANESWAR	BHABA RANJAN KAR VS	// 0 //
142	D-WP(C)/53522/2025 WP(C)/37439/2025	KALPANA BHOI VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
143	D-WP(C)/53529/2025 WP(C)/37440/2025	ASWANI KUMAR PANDA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
144	D-WP(C)/51247/2025 WP(C)/37441/2025	RABINDRA KUMAR NAHAK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
145	D-WP(C)/51992/2025 WP(C)/37442/2025	EASTERN FOODS PVT. LTD., CUTTACK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
146	D-WP(C)/52224/2025 WP(C)/37443/2025	AKSHAYA KUMAR BALIARSINGH VS REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR	MOHIT AGARWAL VS	// 0 //
147	D-WP(C)/51995/2025 WP(C)/37444/2025	MOHAN BUDEK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //

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148	D-WP(C)/52582/2025 WP(C)/37445/2025	BISHNU PRIYA SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
149	D-WP(C)/51999/2025 WP(C)/37446/2025	DHOBA PRADHAN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
150	D-WP(C)/52697/2025 WP(C)/37447/2025	BISWANATH MAHAKUD VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
151	D-WP(C)/52001/2025 WP(C)/37448/2025	BISWAMBAR PRUSTY VS GOVT. OF ORISSA	BHABARANJAN KAR VS	// 0 //
152	D-WP(C)/51736/2025 WP(C)/37449/2025	SUBHAKANTA RAY VS NEW INDIA ASSURANCE COMPANY LTD.,BBSR	SASWATI MOHAPATRA VS	// 0 //
153	D-WP(C)/52189/2025 WP(C)/37450/2025	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
154	D-WP(C)/52194/2025 WP(C)/37451/2025	DAITARI BAITHARU VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
155	D-WP(C)/52432/2025 WP(C)/37452/2025	SUNIL KUMAR BEHERA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
156	D-WP(C)/52494/2025 WP(C)/37453/2025	PRASANT KUMAR DAS VS THE SECRETARY, REREVENUE AND DISASTER MANAGEMENT DEPARTMENT ,BHUBANESWAR	SUBASH CHANDRA PUSPALAKA VS	// 0 //
157	D-WP(C)/52517/2025 WP(C)/37454/2025	AMALENDU DASH VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
158	D-WP(C)/52580/2025 WP(C)/37455/2025	ARUN KUMAR SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
159	D-WP(C)/51492/2025	HARISH CHANDRA GOPAL	BIVUDATTA CHALAN	//

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	WP(C)/37456/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/53530/2025 WP(C)/37457/2025	GOURA HARI NAG VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
161	D-WP(C)/53546/2025 WP(C)/37458/2025	MINATI BAIKAR VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
162	D-WP(C)/52206/2025 WP(C)/37459/2025	SUDARSHAN BEHERA VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
163	D-WP(C)/52218/2025 WP(C)/37460/2025	PRESIDENT GRAM PANCHAYAT STARIYA SANGHA, MONOHARPUR, KEONJHAR VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
164	D-WP(C)/52044/2025 WP(C)/37461/2025	SUKANTA CHARAN DAS VS ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD., BBSR	NITYANANDA BEHURIA VS	// 0 //
165	D-WP(C)/54747/2025 WP(C)/37462/2025	M/S. GLOBAL AVIANUTICS LTD. (GAL), NEW DELHI VS STATE OF ODISHA	JITENDRA KUMAR MOHAPATRA VS	// 0 //
166	D-WP(C)/53550/2025 WP(C)/37463/2025	BEDAMATI BAIKAR VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
167	D-WP(C)/52222/2025 WP(C)/37464/2025	PANCHANAN BISWAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
168	D-WP(C)/53557/2025 WP(C)/37465/2025	T.V.RAJYALAXMI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
169	D-WP(C)/52223/2025 WP(C)/37466/2025	PRESIDENT OF RUTISILA GRAM PANCHAYAT STARIYA SANGHA, KEONJHAR VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
170	D-WP(C)/53562/2025 WP(C)/37467/2025	DAITARI JENA VS	SUBHADUTTA ROUSTRAY VS	// 0

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171	D-WP(C)/51498/2025 WP(C)/37468/2025	STATE OF ODISHA PYARILAL PATEL VS	BIVUDATTA CHALAN VS	// // 0
172	D-WP(C)/52701/2025 WP(C)/37469/2025	STATE OF ODISHA RADHARANI PATRA VS	SUSHANTA KUMAR PRADHAN VS	// // 0
173	D-WP(C)/52704/2025 WP(C)/37470/2025	STATE OF ODISHA PRADEEP KUMAR PATRA VS	SUSHANTA KUMAR PRADHAN VS	// // 0
174	D-WP(C)/52076/2025 WP(C)/37471/2025	STATE OF ODISHA RATAN BANKIA VS	ACHYUTANANDA PATTANAİK VS	// // 0
175	D-WP(C)/54287/2025 WP(C)/37472/2025	STATE OF ODISHA BISHNU PRASAD RATH VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
176	D-WP(C)/52999/2025 WP(C)/37473/2025	STATE OF ODISHA KEDARESWAR SWAIN VS	ANUP UDAYA SENAPATI VS	// // 0
177	D-WP(C)/54323/2025 WP(C)/37474/2025	STATE OF ODISHA BHABANI SHANKAR PADRA VS	ASHIT KUMAR DASH VS	// // 0
178	D-WP(C)/54489/2025 WP(C)/37475/2025	STATE OF ODISHA SUMITA MAJHI VS	PRASANTA KUMAR MISHRA VS	// // 0
179	D-WP(C)/53188/2025 WP(C)/37476/2025	STATE OF ODISHA M/S. S.K. ENTERPRISES, BBSR VS	CHITTA RANAJAN DAS VS	// // 0
180	D-WP(C)/54874/2025 WP(C)/37477/2025	THE COMMISSIONER OF CT AND GST BANIYAKAR BHAWAN, CUTTACK BEBI @ INDULATA BEHERA VS	DIPTI RANJAN MOHAPATRA VS	// // 0
181	D-WP(C)/53452/2025 WP(C)/37478/2025	RAMA CHANDRA BEHERA SANJUKTA NANDA VS	SAPAN KUMAR PAL VS	// // 0
		VICE CHANCELLOR, RAVENSHAW UNIVERSITY, CUTTACK		//

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182	D-WP(C)/52433/2025 WP(C)/37479/2025	SURJYA NARAYAN PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
183	D-WP(C)/52856/2025 WP(C)/37480/2025	NIRMALA SINGH VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
184	D-WP(C)/54055/2025 WP(C)/37481/2025	BIPIN BIHARI SAHU VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// 0 //
185	D-WP(C)/54044/2025 WP(C)/37482/2025	JHASHAKETAN SWAIN VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// 0 //
186	D-WP(C)/53463/2025 WP(C)/37483/2025	RABINARAYAN NAYAK VS STATE OF ODISHA	ANJAN KUMAR JENA VS	// 0 //
187	D-WP(C)/51024/2025 WP(C)/37484/2025	BHARAT KUMAR BEHERA VS THE ASSISTANT CONSOLIDATION OFFICER, SONEPUR	MAMATA MOHANTY VS	// 0 //
188	D-WP(C)/53924/2025 WP(C)/37485/2025	SUSHANTA KUMAR SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
189	D-WP(C)/54865/2025 WP(C)/37486/2025	SANTOSH KUMAR PATTANAIAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
190	D-WP(C)/53284/2025 WP(C)/37487/2025	PREMANANDA BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
191	D-WP(C)/53961/2025 WP(C)/37488/2025	MADHABA CHANDRA SAHOO VS COLLECTOR-CUM-CHAIRPERSON, DIST. ENVIRONMENT IMPACT ASSESSMENT AUTHORITY (DEIAA), NAYAGARH	BIJAYA KUMAR SAHOO VS	// 0 //
192	D-WP(C)/53314/2025 WP(C)/37489/2025	JAYANTI DAS VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
193	D-WP(C)/53568/2025	DIPTIMALA MOHANTY	SUBHADUTTA ROUTRAY	//

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	WP(C)/37490/2025	VS STATE OF ODISHA	VS	() //
194	D-WP(C)/53841/2025 WP(C)/37491/2025	S. NARAYANA VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// () //
195	D-WP(C)/54051/2025 WP(C)/37492/2025	SANJAY PRADHAN VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// () //
196	D-WP(C)/53592/2025 WP(C)/37493/2025	RAJENDRA PRADHAN VS STATE OF ODISHA	PAJIT KUMAR PRADHAN VS	// () //
197	D-ABLAPL/39802/2025 ABLAPL/14891/2025	MD ARMAN KHAN @ ARMAN KHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	G.R.P.S. (TITILAGARH) /133 /2025 () //
198	D-ABLAPL/39820/2025 ABLAPL/14892/2025	BIRANCHI KUMAR DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /729 /2025 () //
199	D-ABLAPL/39823/2025 ABLAPL/14893/2025	SURESH PANDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SHERAGADA /318 /2025 () //
200	D-ABLAPL/39829/2025 ABLAPL/14894/2025	GOSWAMI TANDIA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	SUNDARGARH SADAR /332 /2025 () //
201	D-ABLAPL/39832/2025 ABLAPL/14895/2025	ARUN BINDHANI @ LALA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 J.M.F.C.JALESWAR(Baleshwar) 2(A)CC/0000339/2025
202	D-ABLAPL/35543/2025 ABLAPL/14896/2025	BIBEK GIRI VS STATE OF ODISHA	ASIT KUMAR OTTA VS	RASGOBINDPUR /422 /2025 () //
203	D-ABLAPL/39540/2025 ABLAPL/14897/2025	DABLU @ BISHNU PRASAD MOHARANA VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	TANGI /433 /2025 () //
204	D-ABLAPL/39833/2025 ABLAPL/14898/2025	PULJAN BIBI @ FULIJAN BIBI VS	PRAVASH CHANDRA JENA VS	RAIBANIA /128 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-ABLAPL/39851/2025 ABLAPL/14899/2025	STATE OF ODISHA PANKAJ SAHU VS	JYOTIRMAYA SAHOO VS	// BUGUDA /764 /2025 ()
206	D-ABLAPL/39763/2025 ABLAPL/14900/2025	STATE OF ODISHA KIRANJAN GOUDA VS	SURYAKANTA DASH VS	// B.SINGHPUR /23 /2025 ()
207	D-ABLAPL/39375/2025 ABLAPL/14901/2025	STATE OF ODISHA TIKESWAR BHOI VS	GOKULANANDA SAHU VS	// JAGDALPUR /215 /2025 ()
208	D-ABLAPL/39765/2025 ABLAPL/14902/2025	STATE OF ODISHA SANDIP @ SANDEEP SAMAL VS	PRIYA RANJAN MISHRA VS	// DHAMNAGAR /331 /2025 ()
209	D-ABLAPL/39856/2025 ABLAPL/14903/2025	STATE OF ODISHA JITEN @ SANTOSH MAJHI VS	PRADIPTA KUMAR SINGH VS	// HEMGIR /409 /2025 ()
210	D-ABLAPL/39766/2025 ABLAPL/14904/2025	STATE OF ODISHA TOFAN SAHU VS	JYOTIRMAYA SAHOO VS	// BUGUDA /764 /2025 ()
211	D-ABLAPL/39599/2025 ABLAPL/14905/2025	STATE OF ODISHA ANANAT DEHURY @ ANANTA DAHURI VS	SURYAKANTA DWIBEDI VS	// CYBER CRIME AND ECO. OFFENCE, CU ()
212	D-ABLAPL/39797/2025 ABLAPL/14906/2025	STATE OF ODISHA SOMANATHA @ SOMONATH @ SOMA PANDA VS	PRINCE PATNAIK VS	// PURI TOWN /177 /2019 ()
213	D-ABLAPL/39622/2025 ABLAPL/14907/2025	STATE OF ODISHA NIHAR SINGH @ BISWAJIT SINGH VS	AMLAN SHAKTI PAUL VS	// BADAGODA P.S. /631 /2025 ()
214	D-ABLAPL/39798/2025 ABLAPL/14908/2025	STATE OF ODISHA JHASKETAN BAGH @ BAG VS	BISWAJIT NAYAK VS	// BINIKA /237 /2025 ()
215	D-ABLAPL/39858/2025 ABLAPL/14909/2025	STATE OF ODISHA BHANUMATI BHITRIA VS STATE OF ODISHA	PRADIPTA KUMAR SINGH VS	// HEMGIR /409 /2025 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-ABLAPL/39821/2025 ABLAPL/14910/2025	SUSANT @ SUSHANTA NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /129 /2018 () //
217	D-ABLAPL/39690/2025 ABLAPL/14911/2025	PAMU @ PRAMOD PARIDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CHANDANPUR /215 /2025 () //
218	D-ABLAPL/39853/2025 ABLAPL/14912/2025	MITHUN PARIDA @ PANDA VS STATE OF ODISHA	MANOJ KUMAR AGRAWALLA VS	CAPITAL P.S. /781 /2025 () //
219	D-ABLAPL/39746/2025 ABLAPL/14913/2025	NILU @ NILADRIS KAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHANDAPARA /336 /2025 () //
220	D-ABLAPL/39859/2025 ABLAPL/14914/2025	TRIBENI PADHAN VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /18 /2023 () //
221	D-ABLAPL/39754/2025 ABLAPL/14915/2025	TAPAN KUMAR MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /330 /2025 () //
222	D-ABLAPL/39862/2025 ABLAPL/14916/2025	BISWARANJAN SETHI @ BISHU VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BHARATPUR PS /725 /2025 () //
223	D-ABLAPL/39761/2025 ABLAPL/14917/2025	PADMOLOCHAN BEHERA @ JHAMPUDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /151 /2025 () //
224	D-ABLAPL/39874/2025 ABLAPL/14918/2025	DINESH KUMAR BEHERA VS STATE OF ODISHA	BIDYADHAR PANDA VS	/ /0 () //
225	D-ABLAPL/39721/2025 ABLAPL/14919/2025	SANGRAM SINGH VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	MANGALA BAG /418 /2025 () //
226	D-ABLAPL/39875/2025 ABLAPL/14920/2025	ASHISH KUMAR PRADHAN VS STATE OF ODISHA	MAHES DAS VS	G.UDAYAGIRI /234 /2025 () //
227	D-ABLAPL/39927/2025	BHABANI SHANKAR KAR	DURGADATTA MOHAPATRA	BENTKAR (42 MOUZA) UPD CUTTACK

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14921/2025	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/39880/2025 ABLAPL/14922/2025	MITHUN KUMAR JENA @ MITU VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KONARK /125 /2023 () //
229	D-ABLAPL/39930/2025 ABLAPL/14923/2025	KALIA @ SUBRAT KUMAR NATH VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BANARAPAL /658 /2025 () //
230	D-ABLAPL/39776/2025 ABLAPL/14924/2025	LULU @ SUBRAMANYU SAHU @ SUBRAMANYU SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /583 /2025 () //
231	D-ABLAPL/40066/2025 ABLAPL/14925/2025	CHHOTU @ BIBEK KUMAR MANDAL VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /404 /2025 () //
232	D-ABLAPL/40070/2025 ABLAPL/14926/2025	DEEPAK KUMAR MANDAL VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /404 /2025 () //
233	D-ABLAPL/39939/2025 ABLAPL/14927/2025	BULU @ BASANTA KUMAR PATI VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAIKANI-DIHI /45 /2024 () //
234	D-ABLAPL/39926/2025 ABLAPL/14928/2025	SANJAY KUMAR MISHRA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	PURUNABAZAR /295 /2025 () //
235	D-ABLAPL/40043/2025 ABLAPL/14929/2025	SHIBA DURGA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /418 /2025 () //
236	D-ABLAPL/39946/2025 ABLAPL/14930/2025	DILLIP KUMAR PATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIKUDA /167 /2025 () //
237	D-ABLAPL/40051/2025 ABLAPL/14931/2025	SK. GOLAMMUSTAFA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /384 /2025 () //